

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†379
ANSWERED ON 05.02.2018**

FUNDS RELEASED UNDER PRASAD SCHEME

†379. SHRI RAM CHARAN BOHRA:

Will the Minister of TOURISM be pleased to state:

- (a) the pilgrim places selected under National Mission for Pilgrimage Rejuvenation and Spirituality Augmentation Drive (PRASAD) scheme in various States of the country;**
- (b) whether pilgrimage places of Rajasthan have been included under this scheme;**
- (c) if so, the details thereof; and**
- (d) the total funds released for above pilgrimage places during the last three years and the works undertaken from such funds, State/UT-wise?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI K.J. ALPHONS)

(a) to (d): Ministry of Tourism has selected 25 destinations under its Scheme “Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD)” {now “Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)”}. These destinations are Amaravati, Srisailem and Tirupati (Andhra Pradesh), Kamakhya (Assam), Patna and Gaya (Bihar), Dwarka and Somnath (Gujarat), Hazratbal and Katra (Jammu & Kashmir), Deogarh (Jharkhand), Guruvayoor (Kerala), Omkareshwar (Madhya Pradesh), Trimbakeshwar (Maharashtra) Puri (Odisha), Amritsar (Punjab), Ajmer (Rajasthan), Kanchipuram and Vellankani (Tamil Nadu), Varanasi, Ayodhya and Mathura (Uttar Pradesh), Badrinath and Kedarnath (Uttarakhand) and Belur (West Bengal).

Total 22 projects have been approved with estimated expenditure of Rs.625.10 crore and an amount of Rs.235.16 crore has been released for these projects in various states including Rajasthan till date. Details of these projects, the works undertaken and the funds released during the last three years is ANNEXED.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.†379 ANSWERED ON 05.02.2018 REGARDING FUNDS RELEASED UNDER PRASAD SCHEME.****THE STATE/UT-WISE DETAILS OF PROJECTS SANCTIONED FOR DEVELOPMENT IN THE COUNTRY UNDER PRASHAD SCHEMES.****(Rs. in crore)**

Sl. No.	State	Name of the project	Amt. Sanctioned	Amt. Released Till Date
Year 2014-15				
1.	BIHAR	Development of basic facilities at Vishnupad temple, Gaya, Bihar	4.27	2.14
2.	UTTAR PRADESH	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	14.93	6.77
3.	UTTAR PRADESH	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	9.36	1.76
4.	ODISHA	Infrastructure Development at Puri, Shree JagannathDham-Ramachandi-Prachi River front at Deuli under Mega Circuit	50.00	10.00
Year 2015-16				
5.	PUNJAB	Development of KarunaSagar Valmiki Sthal at Amritsar	6.45	5.11
6.	RAJASTHAN	Integrated Development of Pushkar/Ajmer	40.44	19.41
7.	ASSAM	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati	33.98	16.99
8.	ANDHRA PRADESH	Development of Amaravati Town, Guntur	28.36	22.69

		District as a Tourist Destination		
9.	BIHAR	Development at Patna Sahib	41.54	33.23
10.	UTTAR PRADESH	Development of Varanasi	20.40	10.20
11.	UTTARAKHAND	Integrated Development of Kedarnath	34.78	17.39
Year 2016-17				
12.	GUJARAT	Development of Dwarka	26.23	5.25
13.	TAMILNADU	Development of Kanchipuram	16.48	3.30
14.	TAMILNADU	Development of Vellankani	5.60	1.12
15.	JAMMU & KASHMIR	Development at Hazratbal,	42.02	19.93
16.	WEST BENGAL	Development of Belur	30.03	23.39
17.	KERALA	Development at Guruvayur Temple	46.14	9.23
18.	GUJARAT	Development of pilgrimage amenities at Somnath	37.44	7.49
Year 2017-18				
19.	MADHYA PRADESH	Development of Omkareshwar	40.67	8.13
20.	ANDHRA PRADESH	Development of Srisailam Temple in the State of Andhra Pradesh under the PRASAD Scheme	47.45	9.49
21.	UTTAR PRADESH	Development of River cruise	10.71	2.14
22.	MAHARASHTRA	Development of Trimbakeshwar	37.81	Administrative approval issued on 30.01.2018
GRAND TOTAL TILL DATE			625.10	235.16
